

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-1492/ND/2019

IN THE MATTER OF:

M/s. Sudha Rani Tayal

Vs

M/s. Vintron Communication Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section-7 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vikky & Adv. Radhika

For the Respondent :

ORDER

Arguments heard. Reserved for orders.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)